

# Declaration or Assets and Liabilities

Year 2022-23

I, Sujit Kumar son/daughter/wife of Late Jagdip Singh  
aged 57 Years, belonging to Bihar Vidhan Sabha, Patna  
service and presently working as office Attendant

given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\* :

## A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	12,536=00	Kanchan Devi	Raj Kumar	Aditya Idumay	Prince Kumar
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	A/C No - 10839771994	3740=00 A/C No - 50377604126	3531=00 A/C No - 40799074242	—	—
(iii)	Bonds, Debentures and shares in Companies	NO	—	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	—	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	Schooty Bro 100 7679	—	—	—	—
(vi)	Jewellery (give details of weight and value)	—	200 gram gold 350 gram silver	—	—	—
(vii)	Other assets, such as values of claims / interests	—	—	—	—	—

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Sujit Kumar

**B Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	5 (Five) Bigha Purkhia meekholumky mota	—	—	—	—
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	25 dhar Bikash Vihar Collong Dhrovt Phulwari Shant. Rd.	—	—	—
(v)	Other (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	House loan Indran Bank	8,31,325 = 100
	(ii) Loans from financial institutions	—	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

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	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Bmppik 4732 D 1950=00 1964=00	—
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	—	—
	(iii) Sales Tax [ Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

### C Personal Detail

GPF/CPF/PRAN No. :- PTS /BLA - 544

Gender :- M (M/F)

Date of Birth :- 1 | 6 | 0 | 8 | 1 | 9 | 6 | 5 (DD/MM/YYYY)

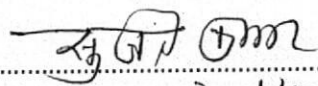
Class/Group :- C (A/B/C)

Cadre :- Bihar Vidhan Sabha Pature.  
(Full Name e.g. B.A.S. - Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Pature.

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: - Pature.  
Date: 06.02.23

Signature:   
Name of Employee: - Sunit Kumar  
Designation: - Office Attendant  
Department: - Bihar Vidhan Sabha, Pature.

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

